## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1347 ANSWERED ON:28.07.2015 National Sports Development Fund Kumar Shri Shailesh (Bulo Mandal);Pathak Smt. Riti

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the objectives and composition of the National Sports Development Fund (NSDF) along with the details of grants received by it from the Government and other sources separately, during each of the last three years and the current year;
- (b) the details of the criteria laid down for sanctioning of funds under the scheme;
- (c) the details of sportspersons assisted, funds sanctioned and released and the details of sportspersons given treatment facility under the NSDF scheme during the said period, sports discipline-wise;
- (d) whether the treatment is provided to the national level sportspersons under the NSDF and if so, the details thereof; and
- (e) the steps taken to create awareness amongst the sportspersons across the country about the availability of Government assistance through NSDF and the steps being taken for generation of more resources for NSDF?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

- (a) The National Sports Development Fund (NSDF) was set up in 1998 under Charitable Endowments Act, 1890. The NSDF has been established with the main object to promote sports excellence in the country by providing financial assistance for customized training of elite athletes who are distinct medal prospects at major international competitions and to assist pilot projects which are aimed at promotion of excellence in sports. The detailed objectives and grant received by it from the Government and other sources, during last three years and the current year are given in Annexure-I.
- (b) Top level Indian sportspersons, who are medal winning prospects in Olympics are under the newly formulated programme namely, 'Target Olympic Podium (TOP) Scheme' to enhance the medal winning prospect for Olympic Games 2016 and 2020. The assistance is given for their customized training both in India and abroad, to prepare them for winning medals at international levels. The athletes are selected based on their performance and future potential.

Reputed organizations/institutes, engaged in promotion of sports activities, can also get financial assistance for specific projects for sports promotion like creation of infrastructure, procurement of equipment etc.

- (c) A statement giving details of assistance given to sportspersons under NSDF is given at Annexure II. NSDF has not provided assistance to any sportsperson for medical treatment during the period.
- (d) No, Madam.
- (e) Publicity of NSDF Scheme has been given through the website of Ministry of Youth Affairs & Sports. Press releases are also issued from time to time. The corporate sector and public bodies are encouraged for generous contributions to the NSDF. Contributions are exempted from Income Tax under Section 80 (G).

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